

- (c) if so, the details of each of the 11- Member panel formed by Air India for its turnaround;
- (d) whether any consultations have been held with unions and other stakeholders; and
- (e) if so, the outcome of such consultations?

THE MINISTER OF CIVIL AVIATION (SHRI VAYALAR RAVI): (a) In the light of Air India's extremely precarious liquidity position over the past few years, Government has constituted a Group of Ministers to look into the issues of Air India. In this regard, Air India has submitted their Turn Around Plan (TAP) and Financial Restructuring Plan (FRP). The Turnaround Plan submitted by SBI Caps and vetted M/s. Deloitte & Touche, an Independent Aviation consultant, constitutes Operations Restructuring and Financial Restructuring. Operational Restructuring includes increasing market share, improving on time performance increasing passengers load factors etc. The TAP & FRP is being examined by a Group of Officers upon the direction of Group of Ministers.

- (b) No, Sir.
- (c) Does not arise.

(d) and (e) Yes, Sir. A meeting with the representatives of Unions/Associations on the revised turnaround plan was held on 27.6.2011 wherein the presentations in the turnaround plan of the Company were shared with them and their inputs also sought.

Sexual harassment in Air India Chartered Limited

2500. SHRI RAMA CHANDRA KHUNTIA: Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether it is a fact that some female cabin crews have committed suicide for alleged sexual harassment in Air India Chartered Ltd. in last three years;
- (b) the incharge of women cell appointed therein;
- (c) whether all sexual harassment cases are referred to the cell;
- (d) if so, the total number of cases referred and action taken thereon;
- (e) the person to initiate disciplinary proceeding therein; and

(f) whether it is a fact that recently on an allegation of sexual harassment case in Kochi, the management has given show cause notice to the victim instead of taking action against the culprit?

THE MINISTER OF CIVIL AVIATION (SHRI VAYALAR RAVI): (a) No, Sir.

(b) Capt. (Ms.) Chameli Krottapalli, Commander in Air India has been appointed as In-Charge of Women's Cell.

(c) Yes, Sir.

(d) Since 2008, two cases have been referred to the Cell. One case has been closed on completion of the enquiry and in another case, the enquiry is in progress.

(e) The Head of the concerned Unit/Department is competent to initiate disciplinary proceedings.

(f) No, Sir.

Warning about surgical implant attack

†2501. SHRI MOTILAL VORA:

SHRI SATYAVRAT CHATURVEDI:

Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether it is a fact that the Intelligence Bureau (IB) had warned the Bureau of Civil Aviation Security (BCAS) twice in a month regarding surgical implant attack on the Indira Gandhi International Airport;

(b) whether it is also a fact that there is not a single scanner in the outer part of the IGI due to which there is a larger possibility of surgical implant attack;

(c) whether it is also a fact that the company operating the IGI, i.e. Delhi International Airport Ltd. (DIAL) has asked for time till 21 December, 2011 to install the scanner; and

(d) if so, the reasons for not completing this work immediately keeping in view the national security?

THE MINISTER OF CIVIL AVIATION (SHRI VAYALAR RAVI): (a) and (b) No, Sir.

(c) and (d) Bureau of Civil Aviation Security (BCAS) has issued Order dated 08.08.2011 for installation of Security Equipment at the entry point to Terminal for random screening. Delhi

†Original notice of the question was received in Hindi.